N O T I C E

It is hereby notified for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Monday, 29th May 2023 :**

I

The Division Bench comprising of the **Hon'ble Shri. Justice R. D. Dhanuka** and the **Hon'ble Shri. Justice G. S. Kulkarni** will take up matters pertaining to Division Bench (Vacation Court) scheduled on 29.05.2023 as per the Board notified separately.

II

The Division Bench comprising of the **Hon'ble Shri. Justice Manish Pitale** and the **Hon'ble Smt. Justice Neela Kedar Gokhale** (Vacation Court) as notified vide Notice No. X-1603/2023 dated 25.04.2023 will not sit.

By Order,

Sd/-

I/c Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-

(H. M. Bhosale)
Registrar (Judicial-I),
High Court (A.S.), Bombay

N O T I C E

It is hereby notified for the information of the Advocates appearing in-person at the **Principal Seat at Bombay** that **:**

The advocates whose matters are scheduled on 29.05.2023 and the advocates who desires to appear before the Hon'ble Division Bench comprising of the **Hon'ble Shri. Justice R. D. Dhanuka** and the **Hon'ble Shri. Justice G. S. Kulkarni** shall appear in **court attire**.

By Order,

Sd/-

I/c Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-

(H. M. Bhosale)
Registrar (Judicial-I),
High Court (A.S.), Bombay